NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No.27/Chd/Pb/2018

In the matter	r of:	
DMK Castings Pvt.Ltd.		Petitioner
Versu	us	
Mohit Furnance Pvt.Ltd.		Respondent
Present::	None.	
	In the interest of justice, adjourned	ed to 27.02.2018.
		Sd/- (Justice R.P.Nagrath) Member (Judicial)

February 07, 2018